

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/598/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri T. Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the 14th February, 2022.

Sub: **Car permission.**

Ref:- Your letter No. DJ.XIII-12/2012/543/E, dtd 03.02.2022

Sir,

With reference to the above, I am directed to inform you that you have been directed to dispose of the matter of Shri Biprajit Roy, Adddtional District & Sessions Judge, Dhubri, regarding permission to take his allotted official vehicle to Bongaigaon **from the morning of 05.02.2022 till the morning of 07.02.2022**, at your level.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/599-600 /A, dated , 14-02-2022

Copy to : 1. Shri Biprajit Roy, Adddtional District & Sessions Judge, Dhubri.

2. The Project Manager, Gauhati High Court.

Sd/-
14/2/22
JT. REGISTRAR (VIGILANCE)